

**Title:** Need to accord sanction to the proposal of Government of Gujarat for sharing of petroleum profit under New Exploration Licensing Policy -Laid.

SHRIMATI JAYABEN B. THAKKAR (VADODARA) : The Government of Gujarat has concurred with the New Exploration Licensing Policy and a decision was taken that the State Government would send a separate proposal for sharing of profit petroleum with the Government of India. Accordingly, the State Government had sent a detailed note on justification for claim of sharing of profit accrued on petroleum on 18.09.2002 to the concerned Ministry of Union Government. However, no decision has been taken by the Central Government on the issue till date.

I, therefore, request the Central Government to take the decision expeditiously.